

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 1231
ANSWERED ON- 29/07/2026

TOLL COLLECTION AND FASTAG

1231. SHRI RAJEEV SHUKLA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has reviewed the toll pricing mechanism on National Highways;
- (b) the total toll revenue collected through FASTag during the last three years;
- (c) whether any measures are being taken to reduce congestion at toll plazas; and
- (d) whether Government proposes to introduce barrier-free toll collection systems?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The Government from time to time has reviewed the tolling policy with the objective of minimizing burden on road users. In order to reduce the burden on road users, Government has made various provisions through following amendments:

- (i) G.S.R. 388 (E) dated 17.06.2025 introducing an Annual Pass for non-commercial cars, jeeps, and vans. This scheme offers 200 NH fee plaza crossings or one year validity, whichever is earlier, by payment of Rs. 3000/- (Rupees three thousand) (3,075/- for Financial Year 2026-27).
- (ii) G.S.R 437(E) dated 01.07.2025 to restrict user fee for highways with more structure length.
- (iii) G.S.R. 734 (E) dated 03.10.2025 for reduction in applicable user fee for vehicles without FASTag or active FASTag vehicles from 2 times to 1.25 times, given the user opts for payment through UPI;
- (iv) G.S.R 01(E) dated 31.12.2025 for reduction of rates in case of up-gradation from 2 lane paved shoulder highway to 4 or more lane.
- (v) G.S.R. 107 (E) dated 04.02.2026 for the fee payable for the use of a national expressway that is operational for only a part of its notified length shall be levied at a rate of one time of the applicable fee instead of 1.25 times.

(b) The details of user fee (toll) collected through Electronic Toll collection system (FASTag) at fee plazas on National Highways during the last three years, are tabulated below:

Financial Year	User fee collection (in Crore Rupees)
2023-24	55,882.12
2024-25	61,408.15
2025-26	70,278.18

(c) to (d) All lanes at fee plazas on National Highways were declared as FASTag lanes with effect from midnight of 15th /16th February, 2021, enabling seamless movement, reduced waiting time, and easing congestion. As per the Impact Assessment of the National Electronic Toll Collection (NETC) Programme conducted during 2024-25, the average time for a vehicle to cross a fee plaza under Electronic Toll Collection (ETC) is about 40 seconds, compared to 12.23 minutes under the earlier manual tolling system, indicating significant improvement in traffic flow and reduction in congestion.

Apart from this, congestion on fee plaza is also monitored through a GIS-based toll congestion monitoring solution.

Further, in effort to enhance toll operations and enable seamless movement of vehicles, the Government has decided to implement MLFF through Automatic Number Plate Recognition (ANPR) with AI analytics and RFID-based Electronic Toll Collection (FASTag) which facilitates barrier-less tolling, where the user fee shall be charged from the vehicle users without having to stop, slow down or stay in a given lane. Multi-Lane Free Flow based barrier less tolling using existing FASTag (RFID)+ANPR/AI- Technology has been awarded on 17 fee plazas. Out of 17 awarded fee plazas, 05 fee plazas have already gone Live i.e., Choryasi Fee Plaza (Surat, Gujarat); Mundka Fee Plaza (Delhi); Gharaunda Fee Plaza (Haryana); Manoharpura Fee Plaza (Rajasthan); Daulatpura Fee Plaza (Rajasthan). 104 fee plazas have been identified for barrier less tolling mechanism under MLFF.
